

CCP No.226/02.
in
O.A.19/02


02.09.03

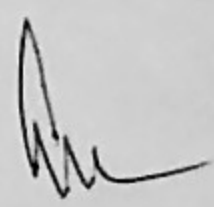
Hon'ble Maj Gen KK Srivastava, Member-A.

Hon'ble Mr.A.K. Bhatnagar, Member-J.

Sri K.Lal learned counsel for the applicant and
Sri P.D. Tripathi learned counsel for the respondents.

Learned counsel for the applicant submitted that
the order of Tribunal has been complied with and
applicant has no grievance. He does not want to press
contempt application any more. Contempt application is
rejected as not pressed. Notices are discharged.


Member-J.


Member-A.

Manish/-